

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.07.2022

ORDER NO. 134 of 2022

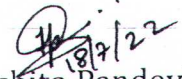
Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT, New Delhi** on **20.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 20.07.2022 at 2:30 pm	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion in ST/50007/2016 M/s. Mahanagar Telephone Nigam Ltd. vs. CCE & ST, Delhi (LTU)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Harshita Pandey)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Assistant Registrar